

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION No.3049**  
TO BE ANSWERED ON 21.03.2017

**Funds under CAMPA**

3049. SHRI LAXMI NARAYAN YADAV :

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state :

- (a) whether the Government has allocated funds to States/UTs under the Compensatory Afforestation Fund Management and Planning Authority (CAMPA);
- (b) if so, the total amount of funds allocated under the CAMPA till date, State-wise;
- (c) whether the Government has prepared any guidelines to monitor the works done from the said funds and if so, the details thereof; and
- (d) if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI ANIL MADHAV DAVE)

- (a)&(b) A statement showing the funds released to the State CAMPAs from the year 2009-10 till date, State wise, is at Annexure ;
- (c) A multi pronged strategy is in place for monitoring of the works undertaken under CAMPA which *inter-alia* include calling for, analysis, and feed back on the Quarterly Progress Reports submitted by the State CAMPAs to the Ad-hoc CAMPA, monitoring of Projects through loading of polygons of works undertaken, on the e.Green Watch portal managed by the National Informatics Centre and third party monitoring to be undertaken by independent agencies ;
- (d) Does not arise.

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